

I. 27 8/10/2015

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to BIDHAN SABHA (name of the House)
From 06 NAUTAN Constituency (Name of the Constituency)**

Smt DA MANORAMA PRASAD (daughter/wife of DR. HRIDAYNARAIN PRASAD)

Aged 64 years, resident of UJJAIN TOLA (mention full postal address); (candidate as above)
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Janata Dal (U) (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>AEXPK5864(P)</u>	<u>2010-2011</u>	
2.	Spouse-	<u>AESPP97308</u>	<u>2010-2011</u>	
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>X</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>X</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>X</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>X</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>X</u>

I/We give herein below the details of my assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given.
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment.

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	55000=00	75000=00			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	GBI 1542110=96 ADP 569502=47 Canara 198795=50 Bank of India 117235=00 2427643=73	B.I. 592831=90 SBI 218679=86 811511=76			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount		TFCI 10,000=00			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIP 1285000=00 FIP 35000=00 PPF 75000=00 PPF 128294=00 1583294=00	805800=00 205000=00 75000=00 129833=00 NSS-10000=00 137200			
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	X	X			
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpio 2011 BP 018 B 3613 918902=99	Zen 2010 BR 01AU 9083 372694=00			
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold- 140gm 420000=00	10gm 30000=00			

(v)	Any other assets such as value of claims/interest	X	X		
(ix)	Gross Total value	5344840-92	2462758-76		

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership & (ii) also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	श्रीगंगा नगर 182	श्रीगंगा 182, 132			
	Survey number(s)	40-श्रीगंगा	श्रीगंगा 345 श्रीगंगा			
	Area (Total measurement in acres)	36 Aers	2 Aers inherited 3.6 Aers Purchase 5.6 Aers			
	Whether inherited property (Yes or NO)	No	2 Aers			
	Date of purchase in case of self acquired property	1980, 1999	1993, 95, 96 98, 99, 91			
	Cost of Land (in case of purchase) at the time of purchase	30,00,000	950300-00			
	Any Investment on the land by way of development, construction etc.	X	X			
	Approximate Current market value	1600000-00	2400000-00			
(ii)	Non-Agricultural Land					
	Location(s)	श्रीगंगा 132	श्रीगंगा 11			
	Survey number(s)	श्रीगंगा 132	श्रीगंगा 11			
	Area (Total measurement in sq. ft.)	6370 sq.ft.	4087 sq.ft.			
	Whether inherited property (Yes or NO)	No	No			
	Date of purchase in case of self acquired property	1992, 93, 99				
	Cost of Land (in case of purchase) at the time of purchase	132000-00	676000-00			
	Any Investment on the land by way of development, construction etc.	No	No			
	Approximate Current market value	2200000-00	1700000-00			
(iii)	Commercial Buildings (including apartments)					
	Location(s)	X	Bethiah			
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	X	600 sq.ft.			

	Whether inherited property (Yes or NO)	x	Yes			
	Date of purchase in case of self acquired property	x	x			
	Cost of property (in case of purchase) at the time of purchase	x	x			
	Any Investment on the property by way of development, construction etc.	x	Shop Building			
	Approximate Current market value	x	1200000=00			
(iv)	Residential Buildings (including apartments,)	2nd floor flat II	flat 132			
	- Location(s)	प्लॉट नं० ५४३, ७७	प्लॉट नं० ७९६			
	- Survey number(s)	543, 77	प्लॉट नं० ५४३			
	Area (Total measurement in sq. ft.)	1210 + 675 (77)	1000 sq ft (132)			
	Built up Area (Total measurement in sq. ft.)	1885 sq ft	10675 sq ft			
	Whether inherited property (Yes or NO)	NO	1000 sq ft (132) 675 Purchase			
	Date of purchase in case of self acquired property	2007, 2011	2011			
	Cost of property (in case of purchase) at the time of purchase	1535000=00	850000=00			
	Any Investment on the land by way of development, construction etc.	x	1300000=00			
	Approximate Current market value	2000000=00	3350000=00			
(v)	Others (such as interest in property)	x	Rifle 50000=00			
(vi)	Total of Current Market Value of (i) to (v) above	2000000=00	3400000=00			

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s)	SBI				
	Name of Bank or FI	600000=00	x			
	Amount outstanding	(Scorpio)				
	Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.		400000=00			
	Name(s)		Dr. V. M. Sinha			
	Amount outstanding		Personal			
	Nature of loan					

	Any other liability					
	Grand total of liabilities	600000-00	400000-00			
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	X	X			
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal /Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues	✓	✓			

(7) Details of profession or occupation:

a. Self...M.L.A....

b. SpouseDoctor

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
 (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kam. MANDARAWA PRASAD
2.	Full postal address	UJJAIN TOLA, BETTIAH, WEST CHAMPARAN
3.	Number and Name of the constituency and state	06 NAUTAN BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	JANTA DAL (U)
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	X

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.